

## Declaration of Assets and Liabilities

Year 2024-25

I, **Subodh Kumar Singh**, son of **Late Bishnudev Prasad**, aged 52 years, belonging to **Office Attendant** cadre service presently working as **Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Smt. Kumari Chitra	Piyush Kr. Singh (Son)	Shoumya (Daughter)	
(i)	Cash	40000/-	50000/-	5000/-	5000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/C in Bihar Vidhan Mandal Branch Rs. 40,000/-	Central Bank of India-1,50,000/-	Bank of Baroda-2000/-	State Bank of India-12,000/-	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs.-12010/- annual LIC premium Rs.-2,00,000/- Sahara Deposit Rs.-5,00,000/-Post Office Deposit	Rs.-5,00,000/-Post Office Deposit Rs.-17020/- annual LIC premium Rs.-1,50,000/- Sahara Deposit RD 4,00,000/-	Rs.-10452/- annual LIC premium		
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	Gold-50 gms	Gold-150 gms Silver-300gms	Gold-20 gms	Gold-20 gms	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Subodh Kumar Singh



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	15 Kattha Agricultural(Nalanda)	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1/2 Kattha Jaganpura Thana No.-26	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 <sup>th</sup> Feb. 2021.
(a)	(i) Loans from Banks	Personal Loan of SBI Bank Rs. 2,00,000/-	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs.-6500 /- for the Assesment Year 2024-25 PAN No- CWVPS9021G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL



**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA-1046

Gender :- M (M/F)

Date of Birth :- 0 2 0 5 1 9 7 3 (DD/MM/YY)

Class/Group :- C (A/B/C)

Cader :- Bihar Legislative Assembly Secretariat Service.  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

Place: Patna

Date : 17/2/25

Signature- सुबोध कुमार सिंह  
Name of Employee:-Subodh Kumar Singh  
Designation: Office Attendant  
Department: Bihar Vidhan Sabha, Patna

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

सुबोध कुमार सिंह